

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-76/2021/ 149 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C. Chaturvedy,
District & Sessions Judge,
Chirang, Kajalgaon.

Dated, Guwahati the 8th January, 2025.

Sub: **Casual leave.**

Ref:- Your letter No.DJCH.I-5/2024/01 dtd. 02.01.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 04.01.2025, along with station leave permission, with the official vehicle, at own cost, from the morning of 04.01.2025 till the morning of 06.01.2025.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-76/2021/ 150 /A, dated , 08-01-2025

Copy to:-

✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]